

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2684
ANSWERED ON:05.08.2015
Relaxation in Age for Disabled Persons
Vanaroja Smt. R.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is considering to provide relaxation of ten years for the visually challenged, hearing impaired and persons suffering from locomotors disability or cerebral palsy in case of direct recruitment to all posts under the Central Government and if so, the details thereof;
- (b) whether those belonging to the Scheduled Castes and Scheduled Tribes categories will get fifteen more years and those from Other Backward Classes will be entitled for thirteen years relaxation in this regard and if so, the details thereof; and
- (c) whether the relaxation is applicable with the condition that maximum age of the applicant shall not exceed 56 years and if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) to (c) :- The Department of Personnel and Training has already issued instructions in this regard vide Office Memorandum No. 15012/1/2003-Estt.(D) dated 29th June, 2015 (Annexure).
